

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.3 - IA/635(AHM)2024 in IA.(Plan)/6(AHM)2024  
in  
**C.P.(IB)/9(AHM)2021**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Bank of India

.....Applicant

V/s

Shree Rajeshwaranand Paper Mills Ltd

.....Respondent

**Order delivered on: 24/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Nipun Singhvi, Adv. a.w Ms. Pragti Tiwari, Adv.

For the Respondent :

**ORDER**

**IA/635(AHM)2024 in IA.(Plan)/6(AHM)2024**

This is an application filed by the applicant to implead the members of Suspended Management , CoC, State Tax Department as respondent in IA (Plan) 6(AHM)2024 in CP(IB) 9 of 20211.

Heard Learned Counsel for the applicant.

IA 635 of 2024 in IA (Plan) 6/AHM/2024 is allowed and disposed-off.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**